GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA UNSTARRED QUESTION No.1427 TO BE ANSWERED ON 13.03.2023

INTEGRATION OF MPLADS PROCESSES ON A UNIFIED PORTAL

1427. SMT. P. T. USHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government contemplating to fully integrate the MPLADS processes through a completely unified portal for the effective utilization of local development funds earmarked for the Members of Parliament; and
- (b) if so, the details thereof;
- (c) whether Government has received any inputs or suggestions concerning proactive monitoring of every activity, including submission of the project, and to expedite the implementation of the project by integrating all such activities through an e-portal; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) to (d) The Ministry of Statistics and Programme Implementation, in collaboration with State Bank of India, has developed a web-portal for implementing revised fund flow procedure in accordance with instructions issued by Ministry of Finance, Department of Expenditure vide its O.M. No.1(18)/PFMS/FCD/2021, dated 9-3-2022 and O.M.No.3/(07)/PFMS/2022, dated 27-9-2022. The revised fund flow procedure shall also be in line with MPLADS Guidelines that has been revised based on the suggestions/inputs received from various stakeholders, including Hon'ble MPs, which were found feasible and aligned with the objectives of MPLAD Scheme. The new Guidelines and the web-portal will be effective from 1-4-2023.

The new web-portal incorporates several technology-enabled functionalities covering the entire lifecycle of development project under MPLADS, including online work recommendations, online sanction/rejection, online monitoring system through dashboards, etc. The new system is expected to bring greater transparency and accountability in the MPLAD Scheme.
